

(b) the finances required and the steps taken to make these available; and

(c) how flood water can be utilised for increased production?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) A 5 miles long bund upstream of Rajasthan syphon was completed before this year's monsoons. Also protective bunds for the important towns and villages affected by Ghaggar floods were completed. The State Government expect to complete about 15 miles length of the flood diversion channel below the syphon before the next monsoons, subject to the availability of required funds.

(b) The Ghaggar Flood Control Scheme was approved by the Technical Advisory Committee of the Planning Commission in October, 1963. Although the technical and economic feasibility of the scheme has since been accepted by the Ministry of Finance, sanction of funds is awaited.

(c) The flood waters can be utilized for increased agricultural production by (i) delivering regulated supplies from the diversion channel into the present Na'i bed, (ii) bye-passing flood flows to low-lying areas for the benefit of Kharif and Rabi crops, (iii) letting in supplies from Ghaggar into the Rajasthan Canal System during rabi when the latter get little or no supplies from Harike, and (iv) providing direct outlets in the banks of the diversion channel for irrigation purposes.

Labour Cooperatives in Rural Areas

*526. **Shri D. C. Sharma:** Will the Minister of Planning be pleased to state:

(a) whether the Central Advisory Committee for Agricultural Labour set up by the Planning Commission has recommended the formation of labour cooperatives in rural areas; and

(b) if so, the steps taken or proposed to be taken in this regard?

The Minister of Planning (Shri B. E. Bhagat): (a) Yes.

(b) The suggestion has been brought to the notice of the State Governments. Further action in this connection is under consideration.

Power Development of Regional Basis

*527. { **Shri Rameshwar Tantia:**
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri P. K. Deo:
Shri Surendra Pal Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are considering a proposal that power development during the Fourth Plan should be on a regional basis rather than on State basis as at present;

(b) if so, the reasons for the same; and

(c) whether it is a fact that this proposal has been accepted by the Planning Commission?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b), The Government of India have accepted the principle of planning for power development on a regional basis. The power development programme for the Fourth Plan is, however, being planned essentially state-wise; but it is expected that with the inter-connection of transmission lines and establishment of regional grids, the object of regional planning will be achieved and maximum benefits would accrue.

(c) Yes, Sir.

Contract System

*574. { **Shri P. B. Chakraverti:**
Shri Vishwa Nath Pandey:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Shrimati Laxmibai:
 { **Shri Hari Vishnu Karanth:**
Shri Yashpal Singh:
Shri Buta Singh:

Will the Minister of **Works and Housing** be pleased to state:

(a) whether a Committee consisting of Central Government officials and representatives of contractors is proposed to be set up to rationalise the procedures relating to tenders and payment for work done by contractors and to enquire into the mode of corruption in the Government contractor dealings;

(b) whether any basic qualifications for recognition of contractors have been prescribed; and

(c) when the Committee will submit its report?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes.

(b) The basic qualifications are laid down in the Rules for enlistment of contractors in the C.P.W.D.

(c) The Committee submitted its report on the 19th September, 1964.

Power Stations

*529. { **Shri P. C. Borooah:**
Shri P. R. Chakraverti:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether Government propose to make a close study of the working of the power stations in the country;

(b) if so, whether any study group has been formed for the purpose; and

(c) what are its terms of reference?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) No Study Group has been set up; but the studies are being conducted by the Central Water and Power Commission.

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(c) The object of the study is to formulate recommendations for improving the efficiency and economy of thermal power stations.

'C' Power Station

*530. **Shri D. C. Sharma:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the turbines of the 'C' Power Station, New Delhi are still subject to vibrations; and

(b) if so, the action taken or proposed to be taken in the matter?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) The machine is under guarantee for a period of three years, commencing from 10th September, 1963, the date on which it was commissioned. Vibrations were first noticed on 3rd March, 1964, about six months after commissioning. The machine was realigned by the engineers of the suppliers and started working satisfactorily from 10th April 1964; but vibrations were again noticed on the 17th August, 1964. The engineers of M/s Mitsubishi Shoji Kaisa Ltd, of Japan, the suppliers of the machine have since then been attending to make necessary adjustments to reduce the vibrations to the permissible limits.

T.B. Patients in Orissa

1617. **Shri Rama Chandra Mallick:** Will the Minister of **Health** be pleased to state:

(a) the number of T. B. patients at present in the State of Orissa as per the survey conducted by the National Council of Survey;

(b) the nature of assistance given by the Centre to the State Government of Orissa for the treatment of these T. B. patients; and